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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

CP(CAA) No. 76/NCLT/AHM/2018  
CA(CAA) No. 19/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2018**

Name of the Company: Solvay Specialities India Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Arjun Joshi,	} Adv.	Pet.	Arjun
2.	for, Nanavati Assoc.			


**ORDER**

Advocate Mr. Arjun Joshi i/b Nanavati Associates is present for the Petitioner.

In view of the withdrawal of the IA 231/2018.

The instant matter is adjourned.

List the matter on 19.07.2018.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 22nd day of June, 2018.

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL